

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.192/252/HDB/2017
NAME OF THE COMPANY	Sai Tipparju Infra Ventures Private Limited
NAME OF THE PETITIONER(S)	Sai Tipparju Infra Ventures Private Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	PCS	Saurabh Poddar 1977@gmail.com, 9581186260	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Saurabh Poddar, learned PCS for the Petttioner.

ROC report is awaited. ROC is directed to submit his report well before the next date of hearing. Post the case on 29.01.2018.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)